## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **APPEAL NO. 305 OF 2016**

Dated: 13th July, 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Assam Gas Company Ltd. ... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

Mr. Sumit Kishore

## **ORDER**

The case was called. None represented for the Appellant.

To give one more opportunity, list the matter on <u>17-8-</u> <u>2018</u>.

(Justice N. K. Patil) Judicial Member (B. N. Talukdar)
Technical Member (P&NG)

tpd/vg